NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 171/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Rajeev Nayan Ghuwalewala & Ors.

V/s.

E-Gateway India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(2) Korrorn S. Thoront for Petitioner for Respondent Aistor

(3) Vishesh Kalva for Respondent Aistor

(4) Vidnie Paretness.

by consent 27th November, 2017

Lor Peln Yistor Lemondert

ORDER

C.P. No. 171/241-242/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- By consent adjourned to 27th November, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 06.10.2017 Sd/-

M.K. Shrawat Member (Judicial)